COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 159 OF 2006

Dated: 20th August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Tata Steel Limited ... Appellant(s)

Vs.

Jharkhand State Electricity Regulatory Commission & Ors.... Applicant(s)/

Respondent(s)

Counsel for the Appellant (s) : Mr. Amar Dave

Ms. Natasha Sahrawat Ms. Khushuboo Bari Ms. Neha Khandelwal Mr. Jasvir Singh

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1

<u>ORDER</u>

The learned counsel appearing for the Appellant and the learned counsel appearing for the first Respondent were present. No representation on behalf of Respondent Nos. 2 to 4.

The learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents are directed to file their respective written submissions on or before 30.8.2018, after duly serving copy on the other side.

List this matter for hearing on <u>30.08.2018 (Top of Board)</u>, as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

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